

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant (S)

Respondent (S)

Advocate for Applicant (S)

Advocate for Respondent (S)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
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20.04.2010

OA No. 230/2009

Mr. Nand Kishore, Counsel for applicant.
Mr. Hawa Singh, Counsel for respondents.

Learned counsel for the respondents submits that the transfer order of the applicant has been withdrawn vide order 14.10.2009 (Annexure R/2) and accordingly this OA has become infructuous. This fact has not been disputed by the learned counsel for the applicant.

In view of this subsequent development, the present OA is disposed of as having become infructuous.

[Signature]
(B.L. KMATRI)
MEMBER (A)

AHQ

copy given to
No 5868587
21/4/10
[Signature]